

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5246
ANSWERED ON:14.08.2014
MONITORING OF INDIRA AWAAS YOJANA
Kothapalli Smt. Geetha

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the mechanism available at present to monitor the implementation of Indira Awaas Yojana (IAY) on a regular basis to implement it effectively;
- (b) whether the Government has reviewed/proposes to review the working of IAY in the country particularly in the tribal areas of the country including Araku in Andhra Pradesh;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to implement the scheme effectively?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) Indira Awaas Yojana (IAY) scheme is being monitored on a regular basis at all levels with special emphasis on quality and timely completion of construction. The mechanism of monitoring prescribed for the scheme of IAY is enclosed as Annexure.
- (b) to (d) Yes, Madam. The working of IAY in the country including Araku in Andhra Pradesh is being reviewed regularly through various mechanisms of monitoring which have been detailed in the Annexure.

ANNEXURE

MECHANISAM OF MONITORING THE SCHEME OF IAY

Monitoring by Government of India

All data regarding beneficiaries, progress of construction and release of funds, including photographs and inspection reports shall be placed on AwaasSoft and would form the basis for follow up on both the financial and physical progress of the scheme. The physical progress in construction would be monitored through the photographs to be uploaded every quarter.

National level Monitors and Area Officers of the Ministry visit IAY houses during the field visits to review the progress of the scheme. They interact with beneficiaries and implementing agencies to obtain feedback on implementation.

The performance of the scheme is monitored by the Ministry quarterly through the Performance Review Committee Meetings, wherein state officials participate.

Monitoring by implementing agencies

Officers at the Block level inspect 10% of the houses at each stage of construction. District level officers inspect 2% of the houses at each stage of construction.

Quality Monitoring

The State Government has to put in place a system of quality monitoring to guide and assist the beneficiary in achieving satisfactory quality in respect of site selection, use of appropriate cost effective technology, selection of design and materials for construction.

Community / Participatory monitoring

In the meeting of the Gram Sabha to approve the annual select list, the list of ongoing IAY houses and the list of houses completed during the year are read out and copy posted in the Panchayat office notice board. A community based participatory monitoring system is to be put in place for which they may utilise the services of the SHG network under NRLM.

Management Information System

A workflow-based transaction level Management Information System viz., AwaasSoft is put in place to facilitate e-governance of IAY. The system has been prepared and deployed by NIC in collaboration with the Ministry of Rural Development. The system is designed for all stakeholders of IAY including the beneficiary. A number of reports are generated by the MIS which can be used for monitoring and reporting purposes. The pendency reports and exception reports generated from AwaasSoft can also be used for monitoring purposes, to rectify delays, etc.

Vigilance and Monitoring Committee

The Ministry has constituted Vigilance and Monitoring Committees to review all the programmes at the State and District levels. The meetings of the Committee chaired by the Member of Parliament reviews the performance of the schemes of Rural Development at regular intervals including the scheme of Indira Awaas Yojana.

